

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4509  
ANSWERED ON:20.12.2012  
BENEFITS TO SCS STS UNDER PM S NEW POINT PROGRAMME  
Premdas Shri

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the provisions envisaged under the Prime Minister's New 15-Point Programme to extend benefits to the Scheduled Castes and Scheduled Tribes;
- (b) whether benefit is being accrued to all the Scheduled Castes and Scheduled Tribes in the country under the said programme; and
- (c) if so, the number of beneficiaries benefited under the said programme during the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) to (c): Prime Minister's New 15 Point Programme is meant for welfare of the minorities notified under Section 2 (c) of the National Commission for Minorities Act, 1992, viz, Muslims, Christians, Sikhs, Buddhists and Zoroastrians (Parsis).